*Important : Please see notes overleaf before filing up the challan				I	INCOME DECLARATION SCHEME, 2													2016 CHALLAN						Single Copy (to be sent to the ZAO)					
CHALLA NO./ ITN 286]					TAXES ON INCOME AND EXPENDITURE (0 INDER INCOME DECLARATION SCHEME, 2													<u> </u>						8			
Permanen																													
Full Name																													
Complete	aplete Address with City & State																												
Tel. No.																						P	in						
Type of Payment																													
(Tick One)											FOR USE IN RECEIVING BANK																		
Payment made by Company															Debit to A/c / Cheque credited on									7					
Payment made by person other							ı Co	mn	anv	,								I)	D		M	M				Y	Y	
DETAILS OF PAYMENT Amount (in Rs. Only) Tax														9	SPAC	CE E	'nR	RA	NK	SE	AT.								
Surcharge (Krishi Kalyan Cess))I /I (OK	DA	113	, DE	AL.		
Penalty																		-											
Total																													
Total (in words)											-																		
CRORES	OUS	OUSANDS HUNDREDS TENS UNITS																											
		_					121.0																						
Paid in Cas	h/Deb	oit to A	A/c/C	hequ	e No								Date	ed				1											
Drawr	n on																												
	(Name of the Bank and Branch)																												
Date	Date																			Rs.									
	1					<u> </u>			2.	ionat	ure (of ne	rson	maki	no n	avm	ent	103											
Signature of person making payment Taxpayers Counterfoil (To be filled up by taxpayer)											SPAC	CE F	OR	BA	NK	SE	AL												
PAN							() () () () () () () () () ()																						
]	Receiv	ved fr	om																										
(Name of Taxpayer)																													
Cash/Debit to A/c/Cheque No.								For Rs.																					
Rs. (in words)																													
Drawn on																													
(Name of the Bank and Branch)																													
Payment made under Income Disclosure Scheme, 2016 (111) (Tick one)																													
Payment by	Payment by Company Payment by person other than Company								D.																				
Assessmen	t Year	•				2	0	1	7		_	1	8		L			Rs											

* NOTES

1.	Please note that quoting of Permanent Account Number (PAN) is mandatory.
2.	Tax payers may please draw/issue Cheque/DDs towards payment under Income Declaration Scheme as under: Pay (Name of the Bank where the Challan is being deposited) A/c Income-tax - IDS.

KINDLY ENSURE THAT THE BANK'S ACKNOWLEDGEMENT CONTAINS THE FOLLOWING:-

- 1. 7 DIGIT BSR CODE OF THE BANK BRANCH
- 2. DATE OF DEPOSIT OF CHALLAN (DD MM YY)
- 3. CHALLAN SERIAL NUMBER

THESE WILL HAVE TO BE QUOTED IN FORM-1/ FORM-3